



GOVERNMENT OF JAMMU AND KASHMIR
CIVIL SECRETARIAT; HOME DEPARTMENT
SRINAGAR/JAMMU

NOTIFICATION

Jammu, the 28th February, 2019

SRO:- 140 Whereas, on 11.09.2017 Police Station Pattan received a docket from SHO P/S Pattan to the effect that while conducting Naka duty at Zangam (NHW) during naka checking one Maruti vehicle bearing Regd. No. JK05-2828 which was plying from Srinagar to Baramulla was stopped. During checking of the said vehicle (03) persons namely 1. Mohammad Yousuf Bhat S/O Abdul Rehman Bhat R/O Khawaja Bagh Mukdam Mohalla Baramulla 2. Gulzar Ahmad Khan S/O Mohammad Yousuf Khan R/O Lassipora Sogam Kupwara 3. Ali Mohmmad Itoo S/O Abdul Sattar Itoo R/O Nagli Sopore were found on board and on their personal search 03 pistol (one from each) along with magazine and 04,03 & 03 rounds were recovered from their possession respectively. During questioning the said accused persons admitted that they are working with banned outfit Hizbul- Mujahidin in Pattan and its adjacent areas and for the militant activities are collecting money from people on IIM receipt book which was recovered from the possession of Mohammad Yousuf Bhat S/o Abdul Rehman Bhat R/O Khawaja Bagh Mukdam Mohalla Baramulla; etc.

2. Whereas, a case FIR No. 164/2017 was registered in Police Station Pattan and investigation taken up;and

3. Whereas, during the course of investigation site plan was prepared, statements of witnesses acquainted with the facts and circumstances of the case were recorded u/s 161,164-A CrPC and placed on record. Seizure memo of the recovered arms, ammunition and receipt book papers were prepared as piece of evidence. During further investigation on the disclosure statement of accused Mohammad Yousf Bhat two hand Grenades ,one CPU and one Printer was recovered from the room of his house and accordingly disclosure memo and recovery memo was prepared and placed on record. Investigation conducted has prima facie disclosed the commission of offences punishable u/s 7/25 A Act 13 and 20 ULA Act 1967 against all the three accused persons 1. Gulzar Ahmad Khan S/O Mohammad Yousuf khan R/O Lassipora Sogam Kupwara 2. Ali Mohammad Itoo S/O Abdul Satar Itoo R/O Nagli Sopore 3.

